## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5398 ANSWERED ON:13.12.2010 N POSTS FOR SPECIALLY DISABLED PERSONS Ajnala Dr. Rattan Singh

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has identified certain posts of disabled persons in Government and Semi-Government organisations;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to fill up these identified posts by disabled persons?

## Answer

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) Yes, Sir. An expert committee appointed in 2005 identified posts in Group A. B. C. & D. suitable for persons with disabilities which were notified vide notification no. 16-70/2004-DD-III dated 18.01.2007 and 15.03.2007. The details of the identified posts are available on the website of the Ministry www.socialjustice.nic.in.

(c) Section 33 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation), Act 1995 provides for reservation of not less than 3% of vacancies in government establishments for persons with disabilities of which 1% each shall be reserved for persons suffering from (i) blindness or low vision; (ii) hearing impairment and (iii) loco motor disability or cerebral palsy. Accordingly, reservations are made in various Government Establishments including Public Sector Undertakings.

Department of Personnel and Training (DOPT) vide O.M. No. 36038/2/2008-Estt. (Res.) dated 27th November 2009 launched a Special Recruitment Drive to fill up the backlog reserved vacancies of Persons with Disabilities. The progress is monitored by DOPT.